

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHAHIL MAHENDRAKUMAR INVESTMENT PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	SHAHIL MAHENDRAKUMAR INVESTMENT PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12/02/1991
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65990MH1991PTC060242
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	12,FLOOR-4,PLOT-523,KUTCH CASTLE, SARDAR VALLABHBHAI PATEL ROAD, 1st PARSIWADA OPERA HOUSE,GIRGAON, MUMBAI-400004, INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29-10-2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name:UDAYKUMAR BHASKAR BHAT Address: B-304, GOLDDVILLE APPARTMENTS, AUNDH RAVET ROAD, DANGE CHOWK, THERGAON, PUNE-411033 Email Address; udaybhat2805@gmail.com Telephone 9766625928 Regn.No. IBBI/IPA-001/IP/P-01425/2018-2019/12234
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28-11-2025

Notice is hereby given that the SHAHIL MAHENDRAKUMAR INVESTMENT PRIVATE LIMITED has commenced voluntary liquidation on 29-10-2025.

The stakeholders of SHAHIL MAHENDRAKUMAR INVESTMENT PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 28-11-2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: UDAYKUMAR BHASKAR BHAT

Date and Place: 29.10.2025 MUMBAI

